

circumstances. The rules also specify the maintenance of standard and quality of meal, their enforcement and monitoring.

To ensure improved quality of SNP to the beneficiaries, quality testing of supplementary nutrition is done by four Quality Control Laboratories under Food and Nutrition Board.

Swadhar Greh Scheme

306. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of steps taken by Government under Swadhar Greh Scheme to provide economic and social security to women victims in difficult circumstances across the country including Andhra Pradesh;

(b) whether the women victims are able to lead a decent, independent life after availing benefits under this scheme;

(c) whether any mechanism is in place to monitor their well being and self respect after becoming beneficiary under the scheme;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) The Ministry of Women and Child Development is implementing the Swadhar Greh Scheme which targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for these women.

(c) and (d) The scheme envisages monitoring of the Swadhar Greh at three levels, *i.e.* District level, State level and Central level.

(e) Does not arise.

Insufficient funds to Anganwadi Centres

307. SHRI SANJAY RAUT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that Anganwadi Centres working in various States are agitating against insufficient funds for providing required nutrition to children;

(b) if so, the details thereof; and

(c) whether Government is considering to review the current system of delivery of nutrition to children through Anganwadi Centres and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) No, Sir. The Ministry is releasing sufficient funds to the States/UTs for providing required nutrition to the targeted beneficiaries of Anganwadi Services Scheme. A statement showing release of funds to the States/UTs under the supplementary nutrition component of the Scheme during last three years is given in the Statement (*See below*).

(c) No, Sir.

Statement

Release of funds to the States/UTs under the supplementary nutrition component of the scheme

(₹ in lakh)				
Sl. No.	State/UT	2015-16	2016-17	2017-18
1.	Andhra Pradesh	36298.39	31467.53	31596.87
2.	Bihar	69357.73	52520.17	53741.97
3.	Chhattisgarh	32879.98	22461.93	25724.90
4.	Goa	593.45	591.45	1011.20
5.	Gujarat	30058.92	36162.61	38496.97
6.	Haryana	5545.06	7131.04	3945.75
7.	Himachal Pradesh	3707.29	4662.06	5795.63
8.	Jammu and Kashmir	4169.34	4035.18	4035.17
9.	Jharkhand	15927.08	28723.10	25347.42

Sl. No.	State/UT	2015-16	2016-17	2017-18
10.	Karnataka	59330.3	33914.94	56009.24
11.	Kerala	9411.98	8305.96	10976.60
12.	Madhya Pradesh	57366.69	55779.33	66775.88
13.	Maharashtra	37690.9	32053.19	41445.78
14.	Odisha	37421.34	25519.58	47316.24
15.	Punjab	3184.64	3124.57	5282.25
16.	Rajasthan	22694.59	33045.65	34931.86
17.	Tamil Nadu	27006.2	26017.90	33186.70
18.	Telangana	18292.97	17418.86	18130.74
19.	Uttar Pradesh	203927.22	160784.24	129353.52
20.	Uttarakhand	21307.95	4649.44	15212.13
21.	West Bengal	42524.56	30462.46	67697.94
22.	Andaman and Nicobar Islands	267.67	262.68	284.57
23.	Chandigarh	535.56	190.49	592.09
24.	Dadra and Nagar Haveli	62.38	203.80	129.89
25.	Daman and Diu	40.24	174.12	130.83
26.	Lakshadweep	68.31	68.32	85.35
27.	Delhi	6740.28	7551.09	4051.41
28.	Puducherry	340.04	1702.02	851.02
29.	Arunachal Pradesh	4194.48	4052.72	4035.02
30.	Assam	33637.97	17921.03	31554.71
31.	Manipur	1150.6	500.00	5244.2
32.	Meghalaya	7565.63	11184.72	12238.89
33.	Mizoram	1551.5	2156.92	1539.37

Sl. No.	State/UT	2015-16	2016-17	2017-18
34.	Nagaland	1717.06	10611.05	7000.08
35.	Sikkim	434.3	644.34	481.21
36.	Tripura	7870.18	4010.56	6456.59
TOTAL		804872.78	680065.05	790689.99

Awareness on women related health issues

308. DR. V. MAITREYAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Ministry has signed any MoU, with WHO or other International Agencies, NGOs to create awareness on issues particularly health and social problem affecting women;

(b) if so, the details thereof;

(c) the total funds allocated for the same during the last three years, year-wise and State-wise;

(d) whether Government is working on micro levels particularly in rural areas to conduct Health Awareness Programmes and awareness on cervical and breast cancer and the importance of its early detection; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) No Sir. Ministry of Women and Child Development has not signed any MoU, with WHO or other International Agencies, NGOs to create awareness on issues particularly health and social problem affecting women.

(b) and (c) In view of (a) above, questions do not arise.

(d) and (e) As per information received from Ministry of Health and Family Welfare, health is a State subject. However, under National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases (CVDs) and Stroke (NPCDCS) being implemented under NHM, 525 district Non-communicable diseases (NCD) clinics, 167 Cardiac Care Units (CCUs), 123 day care centres and 2564 community health centres (CHCs) NCD clinics have been set up till June, 2018 and the component for drugs and